

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/409/2023, IA (IBC)/783/2020 in CP (IB) No.56/9/HDB/2019
NAME OF THE COMPANY	Therdose Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Vance & Health Pharmaceuticals Pvt Ltd
NAME OF THE RESPONDENT(S)	Therdose Pharma Pvt Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/409/2023

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.

Ld. Counsel Mr. VVSN Raju for R1 and R2.

Ld. Counsel Mr. Varun Ambati for R6.

None appeared for R4

R3 and R5 are already set ex-parte. For filing counters of R1, R2 and R6, **matter is adjourned to 04.03.2024.**

IA (IBC)/783/2020

Present: Ld. Counsel Mr. Naresh Kumar Sangam for the Applicant.

Ld. Counsel Mr. Rusheek Reddy for R2 to R5.

Ld. Counsel Mr. Varun Ambati for R8.

None appeared for R1. R6 and R7 are already set ex-parte. Pleadings stands completed. **Matter is adjourned to 04.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)